

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SALMAN KHURSHEED): (a) Pakistan has raised the Kashmir issue at various international for including the Organisation of Islamic Conference, in recent months.

(b) The communique issued at the conclusion of the OIC Special Ministerial Meeting on Bosnia-Herzegovina held in Islamabad on July 12-13, 1993 made certain references to Kashmir.

(c) Government believe that such attempts by Pakistan to internationalise the Kashmir issue and to give it a religious bias, is propagandist and a distortion of facts. It is in contravention of the spirit of the Simla Agreement under which India and Pakistan are committed to resolve their differences peacefully through bilateral negotiations. There is no scope for any third party involvement. Foreign Governments including those which are members of the OIC have been fully briefed about Government's views in the matter.

Pending Applications for allotment of Petrol Pumps

- 140. SHRI RAMENDRA KUMAR YADAV
RAVI SHRI RAJUBHAI A PARMAR

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) what is the number of applications pending for allotment of petrol pumps throughout the country. State-wise;

(b) what is the number of applications filed with Government from Gujarat and Bihar state; and

(c) what action Government have taken so far on this matter.

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH SHARMA): (a) Applications are presently being invited by the Oil Marketing Companies for selection of RO dealers through the Oil Selection Boards against the vacancies pending from previous marketing plans and 997 proposals from the current marketing plan for 1988-93.

(b) 53 and 186 RO dealerships are planned for Gujarat and Bihar respectively in the current marketing plan.

(c) In order to expedite the selection of dealers. Government have constituted State/

Region-wise Oil Selection Boards including those for Gujarat and Bihar.

Yamuna Action Plan

- @1045. SHRI SUSHILKUMAR
SAMBHAJIRAO SHIN DE
SHRIMATI VEENA VERMA

Will the Minister of ENVIRONMENT & FORESTS be pleased to state :

(a) whether the Yamuna Action Plan has been inaugurated and work taken in hand; if so, the details in this regard; and

(b) what are the details of the resource-generation aspect of the Action Plan such as reclamation of land from river bed, and development of tourism infrastructure ?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) A scheme of pollution abatement of river Yamuna, called the Yamuna Action Plan, has been launched by the Government Under this plan, pollution abatement works are to be taken up in six towns of Haryana and eight towns of Uttar Pradesh besides Delhi The works would include (i) interception and diversion of municipal waste water from these towns, (ii) treatment of such intercepted waste water, (iii) setting up of facilities like low cost sanitation, improved cemeteries, river front development, etc. and (iv) plantation along the river bank. Work on the Action Plan has begun.

(b) Aspects such as reclamation of land from river bed and development of tourism infrastructure are not covered under the Yamuna Action Plan.

Meeting of the Global Environment facilities at

Beijing

1046. SHRI JAGMOHAN : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) what were the main objectives of the Global Environment Facilities Meeting held recently at Beijing;

(b) whether the meeting has failed to attain any of its objectives; and

(c) if so, what is the reaction of Government to this failure ?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND

@ Previously Unstarred Question 810, transferred from 30th July 1993